

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

CP/CA. No. 566/2016

IN THE MATTER OF:

M/s Ambika Handicraft Pvt. Ltd.

.... APPLICANT / PETITIONER

SECTION:

Under Section 391(2) & 394, 100 to 104

Order delivered on 24.08.2017

Coram:

**R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)**

**DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)**

For the APPLICANT / PETITIONER :-

For the ROC / OL Rajasthan :- Mr. Nawal Kishore Jha, Sr. Panel Counsel

ORDER

For Order see **CP/CA No. 564/2016.**

—sd—

**(DEEPA KRISHAN)
MEMBER (TECHNICAL)**

—sd—

**(R. VARADHARAJAN)
MEMBER (JUDICIAL)**